

Backward Classes Commission

1192. **Shri Daljit Singh:** Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Unstarred Question No. 425 on the 29th May, 1957 and state the reactions of the State Governments on the recommendations of the Backward Classes Commission for taking ameliorative measures for the education etc. of Backward Classes during the Second Five Year Plan?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): A statement containing the reactions of the State Governments, to the various suggestions made, is placed on the Table of the Lok Sabha. [See Appendix V, annexure No. 7.]

Poppy Cultivation in Punjab

1193. **Shri Daljit Singh:** Will the Minister of Finance be pleased to state the total acreage of poppy cultivation at present in the Punjab State district-wise?

The Deputy Minister of Finance (Shri B. E. Bhagat):

District	Area under poppy cultivation during 1957-58 season, in Punjab
	Acres
Kapurthala	67
Hoshiarpur	89
Jullundur	Information not yet available.

Estate Duty from Rajasthan

1194. **Shri Karnal Singhji:** Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 1290, on the 4th September, 1956 and state:

(a) the number of Estate Duty cases registered and disposed off in Rajasthan since the 1st April, 1956; and

(b) the total amount of Estate Duty collected during the same period?

The Deputy Minister of Finance (Shri B. E. Bhagat): (a) and (b).

No. of cases registered 287

No. of cases disposed of 243

Amount of Estate Duty collected Rs. 6,10,510.

Welfare of Scheduled Castes and Tribes

1195. **Shri Kumbhar:** Will the Minister of Home Affairs be pleased to lay on the Table a statement showing:

(a) the names of the non-official and official organisations working for the Welfare of Scheduled Castes and Tribes in the Union Territories and various State Governments with the financial help of the Central Government;

(b) the financial help given to them during the years 1955-56, 1956-57 and 1957-58 so far;

(c) whether periodical inspections are made of these organizations by the Central Government;

(d) if so, the results thereof;

(e) whether Government propose to discontinue financial help to these organizations on the failure of the scheme; and

(f) if so, the details thereof?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 8.]

(c) and (d). Yes, the Commissioner for Scheduled Castes and Scheduled Tribes, his Assistant Commissioners and the officers of the State Government make occasional inspections which go to show that on the whole the work of the non-official organisations is satisfactory.

(e) If a scheme fails, the grant for it is stopped in the normal course.

(f) The question does not arise as failure of any approved scheme has not yet been brought to the notice of the Government of India.

Houses for Scheduled Castes, Tribes and Backward Classes

1196. { Shri Kumbhar:
Shri Daljit Singh:

Will the Minister of Home Affairs be pleased to state:

(a) the number of colonies and hutments or residential accommodation established for Scheduled Castes and Tribes and other Backward Classes in the Union Territories during the First and the Second Plan periods so far, year-wise; and

(b) the details thereof?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). The required information is being collected and will be laid on the Table of the House as soon as received.

Superannuated Staff in Defence Establishments

1197. { Shri S. M. Banerjee:
Shri Prabhat Kar:
Shri Muhammed Elias:
Shri Sarju Pandey:

Will the Minister of Defence be pleased to state:

(a) the number of employees both industrial and non-industrial in Defence Establishments superannuated during the period from 1950 to the 1st January, 1958; and

(b) the number of men employed or promoted against such vacancies?

The Deputy Minister for Defence (Shri Raghuramaiah): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Promotions in Defence Establishments

1198. { Shri S. M. Banerjee:
Shri Prabhat Kar:
Shri Muhammed Elias:
Shri Sarju Pandey:

Will the Minister of Defence be pleased to state:

(a) the number of graduate clerks or Lower Division Clerks promoted as Upper Division Clerks during the period from 1st January, 1953 to 31st January, 1958 in Defence Establishments; and

(b) the number of graduates who are working as Lower Division clerks as on the 31st January, 1958?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Monuments in Bombay

1199. Shri Assar: Will the Minister of Education and Scientific Research be pleased to state:

(a) the number of monuments in the Bombay State which are at present under the supervision of the Central Government;

(b) their names with places and districts in which they are situated; and

(c) the total amount spent for protection and improvement of each monument in the year 1956-57?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.